

and ensure fullest participation of Scientists in the planning and implementation of the programmes of G.S.I.

Rural Health Scheme

3657. SHRI SUBHASH AHUJA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the implementation of the Rural Health Scheme is unsatisfactory and ineffective;

(b) if so, the reasons therefor; and

(c) the steps being taken by Government to make it effective?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). No. An evaluation undertaken by some Institutions have confirmed that the scheme has been received well by the people. The performance of the Community Health Workers has also been found satisfactory. It has been admitted that the scheme provides an appropriate answer to the health problems in the rural areas. The evaluation reports have however, pointed out certain deficiencies in the working of the scheme which relate mainly to supply of medicines, teaching aids and training. These have been taken note of and steps are being taken to remove them.

In fact, these deficiencies relate to the initial stage of the implementation of the scheme. Most of the deficiencies have gradually been removed with the progress of the implementation of the scheme. Now it is being ensured that there is no delay in the supplies reaching District Headquarters and Primary Health Centres.

Adequate advance action has been taken to ensure that training is imparted in time and with sufficient preparation.

Evolution of Consultation Machinery of Trade Unions and Employers

3658. SHRI K. PRADHANI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to evolve a permanent consultation machinery represented by Trade Unions and Employers to deal with matters of common interests; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). The question of evolving appropriate bipartite forums in industrial establishments/undertakings is being examined by a Committee on Workers' Participation in Management and Equity. The Committee has yet to adopt its Report.

इस्पात के आबंटन के बारे में शिकायतें

3659. श्री कंवर लाल गुप्त : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस्पात के आबंटन के बारे में कुछ शिकायतें मिली हैं ;

(ख) यदि हां तो तत्संबंधी श्यांरा क्या है तथा उन पर क्या कार्यवाही की गई है ;

(ग) इस्पात के उपयुक्त आबंटन के लिए क्या कार्यवाही की गई है ; और

(घ) गत एक वर्ष में किन अधिकारियों के विरुद्ध अस्पृच्छाचार की शिकायत प्राप्त हुई तथा ऐसी कितनी शिकायतें प्राप्त हुईं तथा उन पर सरकार ने क्या कार्यवाही की ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री कड़िया मुण्डा) : (क) चूंकि अब इस्पात के वितरण पर कोई कानूनी नियंत्रण नहीं है इसलिए इस्पात के "आबंटन" का प्रश्न नहीं उठता । फिर भी उत्पादकों द्वारा इस्पात के वितरण की व्यवस्था के बारे में कुछ शिकायतें प्राप्त हुई हैं ।

(ख) और (ग) . शिकायतें मुख्यतया ट्यूब निर्माताओं उंडी बेलन इकाइयों और पुनर्वेलकों से प्राप्त हुई हैं । ट्यूब-निर्माताओं और टडी